NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.50 AM		
PRESENT: SHRI K. ANANTH	IA PADMANABHA SWAMY, MEM	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/170/ (IB)/2017	
NAME OF THE PETITIONER(S)	: SRI MARUTHI ELECTRICAL EN	TERPRISES
NAME OF THE RESPONDENT(S)	: SAS REALTORS PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	,
i) k. Sakthirel S. Rajendran M. Lydia Torephinu	Counsel for Petitioner	M. Lat Juph
Anupana Kunar ? R. Parthasarathy	Coursel for Respondent ORDER	Lugara Kima

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)